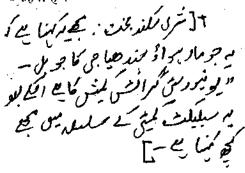
## 313 Message from

Twenty-Third Twenty-Fouith, Twenty-fifth, Twenty-Sixth, Twenty-Seventh and Twenty-Eighth Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Human Resource Development on the Action Taken by the Government on the Committee's recommendations on the Demands for Grants 1994-95, of the Departments of Education, Health, Culture, Youth Affairs and Sports, Women and Child Development and Family Welfare.

## THE DEPUTY CHAIRMAN:

Some Members, would be retiring while we will be in the inter-session. They are hardly over here. I think when they are present here, the House will give them a farewell, which is customary, because some part of the House retired in between. But at the moment, they are not here. So, we will do it when the time

comes . भूसिकन्दर बख्त जो, त्राप कुछ कहना चाह रहे हैं ?



SHRI S. JAIPAL REDDY (Andhra Pradesh): Madam, I tabled an amendment.

THE DEPUTY CHAIRMAN: I know. But, shall I...

<sup>†</sup>[] Transliteration in Arabic script.

SHRI S. JAIPAL REDDY: I have tabled an amendment.

THE DEPUTY CHAIRMAN: Jaipalji, there was a Bill yesterday which I allowed the Minister of State for Human Resource Development to withdraw, the University. .. (*Interruptions*) Jaipalji, may I have your attention, please?

SHRI S. JAIPAL REDDY: Yes, Madam.

THE DEPUTY CHAIRMAN: Okay.

थो मिक दर बहुतुः सदर साहिबा, . . . تری میکندد بخست:

THE DEPUTY CHAIRMAN: I am trying to tell you what we have to do. This Bill is only for introduction, not for consideration, because yesterday we allowed her to withdraw that Bill so that she can introduce it today. We are not taking it up for consideration. It is only for introduction. So, it can be circulated to everyone. Ku-mari Selja, please.

## The University Graints Commission (Amendment) Bill, 1995

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) fKUMARI SELJA): Madam, I beg to move for leave to introduce a Bill further to amend the University Grants Commission Act, 1956.

The question was put and the motion was adopted

KUMARI SELJA: Madam, I introduce the Bill.

SHRI S. JAIPAL REDDY: Madam, we can't table the amendment unless she... (Interruptions)

315 The Patents

(Amendment) Bill, 316

بع . . . "مراولية

## THE PATENTS (AMENDMENT) BILL, 1995

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF **INDUSTRIAL** DEVELOPMENT) AND MINISTER OF MINISTRY THE STATE IN OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI **KRISHNA** SAHI): Madam, I beg to move:

"That the Bill further to amend the Patents Act, 1970, as passed, by the Lok Sabha, be referred to a Select Committee of the Rajya Sabha consisting of 11 members, namely:—

- 1. Dr. Murli Manohar Joshi
- 2. Shri K. R. Malkani
- 3. Prof. M. G. K. Menon
- 4. Shri Pasumpon Tha. Kiruttinan
- 5. Shri Ashok Mitra
- 6. Shri P. Upendra
- Shri V. Kishore Chandra S. Deo
- 8. Shri V. Narayanasamy
- 9. Syed Sibtey Razi
- 10. Shri Surinder Kumar Singla
- 11. Shri R. K. Dhawan

with instructions to report by the first day of the next Session."

विपक्ष के नेता (श्री तकन्दर बख्त): सदर साहिवा, इसमें हमें सख्त ऐतराज है।... (व्यवधाम) SHRI JAIPAL REDDY (Andhra Pradesh) : We have an amendment. You may call all the persons in order to explain our amendments.

THE DEPUTY CHAIRMAN: Okay. I shall call Sikander Bakht Saheb, then you and him, accordingly. We will do it in a proper order so that you can express... (*Interruptions*) ...

श्री सिकन्दर बंखतः स्वर साहिबा, पेटेंट बिल के सिलसिले में रूलिंग पार्टी अलग-मलग किस्म के कमालात का इजह।र कर चुकी है। लोक सभा में यह बिल पास हो चुका है। यहां तारीख तय हो चुकी हैं कि किस तारीख को इसको यहां लाया जाएगा। बी०ए०सी० की कमेटी में फार्मनी तारीख तय हुई । यहांतो ग्राया नहीं तीन तारीख को, जिस तरह से श्राना चाहिए । ग्राज यह तजवीज आई है और हैरतअंगेज बात है कि बहुत सारी नेशनल पाटियों का तो नाम ही नहीं है उसमें । ऐसे बुजुर्ग का नाम मौजूद है जिसका किसी भी दूसरी पार्टी से किसी से त(ल्लुक नहीं है। एक ग्रुप बना हुग्रा है इंडिपेंडेंट लोगों का, उस ग्रुप से भो किसी का ताल्लक नहीं है। इसलिए फॉर्मली ग्रमेंडमेंट मूव करना चाहता हूं । हमारे लिए यह एक उलझन की बात है कि हम किसी नाम को निकालने की कहें। लेकिन बुनियादी बात यह है किंयहां पार्टीज हैं। तो यह प्रुप है इंडिपेंडेंटस का, दस के करीब झाडमियों का । कोई रिप्रेजेंटेंगन नहीं है। एस०जे०पी० का कोई रिप्रेजेंटेशन इस कमेटी में नहीं है, एस०पी० का कोई नहीं है, सी०नी०ग्राई० का कोई नहीं है, ए०ग्राई०डा॰एम॰के॰ का कोई नहीं है । लिहाजा मैं फॉर्मली यह ग्रमेंडमेंट मव करना चाहता हं कि इसमें एस०जे०पी० से दिग्विजय सिंह साहब का नाम रखा जाए,एस०पी० से जनेक्वर-

†[] Transliteration in Arabic script-